

(25)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 429/93 in
C.A. NO. 853/89

New Delhi this the 22nd day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Delhi Veterinary Association and
Dr. P.K. Kulshreshtha, Applicant
No.2 in the O.A. S/O Shri S. L.
Kulshreshtha, R/O F-318, Nanakpura,
New Delhi - 110021, working as
Veterinary Assistant Surgeon with
Delhi Administration. ... Petitioner

None appeared for the petitioner

Versus

1. Shri J. C. Pant,
Secretary, Ministry of
Agriculture, Krishi Bhawan,
New Delhi.
2. Shri M. S. Ahluwalia,
Finance Secretary,
Ministry of Finance,
North Block, New Delhi.
3. Dr. P. N. Bhatt,
Animal Husbandry Commissioner
(Respondent No.4 in O.A.)
Ministry of Agriculture,
Krishi Bhawan, New Delhi. ... Respondents

None appeared for the Respondents

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

It is noticed that departmental representative
was present on the first call, but has not responded
when this case was called out again. Office objections
not removed. Under the circumstances, this petition
is dismissed ^{for default and non-objection}.

Adige
(S. R. Adige)
Member (A)

B.C.S.
(B. C. Saksena)
Vice-Chairman (J)

/as/